

Declaration of Assets and Liabilities

Year 2021

I, Birendra kumar, son/daughter/wife of Sri Ramjanam Singh
aged 40 years, belonging to Govt. Service

service and presently working as Assistant, Bihar Vidhan Sabha, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	SAVITA K	SAKSHI KRI	KUMAR SHARMA	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (Savings) 15000/-	SBI SAVINGS 3000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. ₹15000/- YLY prem in LIC 2. ₹510/- pm In PLI	1. ₹23000/- YLY prem in LIC	NIL	₹6000/- YLY premium in LIC	-
(v)	Motor Vehicles (details of make, etc.)	Two wheeler HERO BLAMOUR BR-01CD 8379	ACTIVA-5G BROEF -2459	NIL	NIL	-
(vi)	Jewellery (give details of weight and value)	NIL	20gm gold 100g silver	NIL	NIL	-
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

Birendra kumar.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land ✓ - Location(s) 25-KATHA - Survey number(s) AT- Gbrahimpur - Extent (Total measurement) Pust- Ankuri (100) - Current market value DIST- Aurangabad	paternal	NIL	NIL	NIL	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	24.5 DHUR PLOT No-4 KATHA-18 RAMPUR, CHIHUT, PARSHA, Patna.	NIL	NIL	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	House under constn In New Alkapuri, Patna 17.25 DHUR KATHA-14 PLOT-1511 Tajji-5118	NIL	NIL	—
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ... Feb, 2021
(a)	(i) Loans from Banks (SBI)	Rs 3500000/- (Home loan)	Approx 2500000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Binendra Kumar.

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2020-21 Tax paid - NIL BWMPK7408R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PAN No. :-

PTS/BLA-1236

Gender :-

M (M/F)

Date of Birth :-

1 5 0 6 1 9 8 0 (DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariate Service

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

AURANGABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Birendra Kumar.

15/02/2021

Name of Employee:

BIRENDRA KUMAR

Designation:

ASSISTANT

Department:

BIHAR LEGISLATIVE ASSEMBLY,
PATNA.

Place: PATNA

Date: 15-02-2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.